

(b) the estimated quantum and value of production as per installed capacity; and

(c) the employment potential of the factory?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). Detailed revised estimates for the setting up of the factory are under the consideration of the Government. It is not possible at this stage to say when the factory will be completed or what its quantum and value of production or its employment potential would be. Every effort is, however, being made to expedite the project.

#### Loan from World Bank

91. SHRI P. P. ESTHOSE:  
SHRI A. K. GOPALAN:  
SHRI UMANATH:  
SHRI K. RAMANI:

Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has indicated that the future loans from the Bank will be only for the private sector industries; and

(b) if so, the amount of loan which the Bank has promised for the current year?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The World Bank have not indicated to the Government of India that future loans from the Bank will be only for the private sector. However, since 1966, the World Bank have done, in the case of India, hard-term lending from the Bank power to private sector industries, whereas to the Government sector it has lent through the International Development Association, the soft loan affiliate of the Bank. No amount has yet been promised for the current year either to the private sector or to Government.

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#### Scarcity of Kerosene Oil in Coimbatore

92. SHRI P. P. ESTHOSE:  
SHRI NAMBIAR:  
SHRI K. M. ABRAHAM:  
SHRI K. RAMANI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government's attention has been drawn to the scarcity of Kerosene oil in Coimbatore City in recent months;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to ensure adequate supply of Kerosene Oil for the city of Coimbatore?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) No, Sir.

(b) and (c). Do not arise.

#### L. I. C. Investment

93. SHRI ABDUL GHANI DAR:  
Will the Minister of FINANCE be pleased to state:

(a) the guarantee which has been taken by the Life Insurance Corporation for the purchase of shares for more than Rs. one lakh in various companies;

(b) whether it is a fact that close relatives of Life Insurance Corporation high officers are the agents for purchase of shares in companies and are doing business on behalf of the Life Insurance Corporation; and

(c) if so, the steps which are being taken to curb this tendency?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The Corporation takes no guarantee for purchase of shares of companies. There is no such practice in vogue in the capital markets.